

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA
UNSTARRED QUESTION No. 539
TO BE ANSWERED ON 06.02.2023

Inspection of Industrial Sites by CAQM

539. SHRI BRIJBHUSHAN SHARAN SINGH:
DR. RAMAPATI RAM TRIPATHI:
SHRI SANGAM LAL GUPTA:
SHRI PRATAP CHANDRA SARANGI:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) the State/UT-wise details of the number of industrial sites inspected by Commission for Air Quality Management (CAQM) under its jurisdiction;
- (b) the details of the number of inspections conducted to curb Construction and Demolition waste, State/UT-wise;
- (c) the details of the number of instances of compliance observed during monitoring in lieu of CAQM directives at the sites responsible for generating construction and demolition waste, State/UT-wise;
- (d) the number of sites ordered to cease their operations in an attempt to curb Construction and Demolition waste, State/UT-wise;
- (e) whether the CAQM has estimation of the monetary value of real estate sites ordered to hold back operations, State/UT-wise; and
- (f) if so, the details thereof and if not, the reasons therefor, State/UT-wise?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE
(SHRI ASHWINI KUMAR CHOUBEY)

(a) to (f)

As on 31.01.2023, a total of about 11,910 field inspections have been carried out by the flying squads constituted by the Commission for Air Quality Management (CAQM) across sectors like C&D projects, road construction / rebuilding projects and industries etc. in the NCR districts of Haryana, Rajasthan, Uttar Pradesh and NCT of Delhi.

The number of Closure Directions issued against the C&D Project entities grossly violating the directions/ rules/ guidelines towards mitigation of Dust/ Air pollution in this context, is given at Annexure-I. Out of 218 sites, 105 sites have, since, been permitted to resume activities pursuant to fulfilment of statutory requirements/ documentation and necessary corrective and preventive measures for dust control/ air pollution at such sites.

Details of Closure Directions issued by CAQM against the C&D Project sites grossly violating the directions/ rules/ guidelines towards mitigation of Dust/ Air pollution

Total sites inspected	Closure Directions issued against the C&D Project entities				Total Closure Directions
	Delhi	Haryana	Uttar Pradesh	Rajasthan	
11910	48	59	77	34	218